

2) CP 101/2001 in OA 695/94

On the request of
Counsel for respondents,
Shri Suresh Kumar, the
case be listed on 19/12/2001.

For
(Smt. S. Shastri) (B. Dixit)
M(A) NC

H.

19/12/2001 - 2

Smt. S.S. Maave Counsel for
for applicant prays that
she does not want to press
CP-101/2001 to which the
other side Counsel has
no objection.

Such prayer is made
in view of Writ Petition
filed in High Court -
has been admitted and
stay order is passed.
CP-101/2001 so filed stands
withdrawn.

For
(Smt. Shanti Shastri) (B.N. Singh Neelam)
M(A) V.C.

alys.